

**Sand Silt in Kosi Command area of Bihar**

137. SHRI JAMILUR RAHMAN: Will the Minister of IRRIGATION be pleased to state what steps have been taken by the Government to solve the problem of sand silt in Kosi command areas of Bihar and the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF IRRIGATION (SHRI Z. R. ANSARI): The silt excluders to remove the coarse sand from the Eastern and Western Kosi Canals along with their head regulators were constructed with the main Kosi Barrage. An additional silt ejector is being planned at 0.4 km along the Western Kosi Canal alignment to eliminate further, the silt. The model studies of silt ejector are being carried out by the Government of Bihar in consultation with the Central Water and Power Research Station, Pune.

**Rules Regarding use of Stationery**

138. SHRI RAJNATH SONKAR SHASTRI: Will the Minister of WORKS AND HOUSING be pleased to refer to the reply given to Unstarred Question No. 1169 on 24 August, 1981, regarding "Poor quality of stationery" and state whether copy of the rules for the use of stationery, economy in the use of papers, printing etc., will be laid on the table of the House?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): Rules referred to in the reply to part (a) of Unstarred No. 1169 dated 24th August, 1981 are for 'supply and Use of Stationery stores' and are in the nature of administrative instructions for official use and not statutory rules framed under any Act of the Parliament. They are presently under revision.

**Planting of Trees a condition for Sanction of Building Plans**

139. SHRI RAJNATH SONKAR SHASTRI: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether it is a fact that if planting of a minimum number of trees is made a condition for sanction of building plans, it would help grow more trees; and

(b) if so, whether the relevant rules are proposed to be amended to incorporate this?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) and (b). This issue is being examined and it is proposed to issue guidelines to all States/Union Territories shortly.

**T. V. Programme Captioned "Doosri Dilli"**

140. SHRI RAJNATH SONKAR SHASTRI: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether Government's attention had been drawn to the Parikrama TV programme of Delhi of 27 August, 1981 captioned "Doosri Dilli";

(b) if so, reaction of the Government thereto; and

(c) the steps taken to remove the defects highlighted therein?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) Yes, Sir.

(b) and (c). The Delhi Municipal Corporation Authorities have informed that necessary steps to rectify the defects and complete the works have been taken. Due to rapid development of this Metropolitan City many roads are to be dug up for laying of underground services, construction and widening of roads. Damage to roads

due to heavy traffic is a common feature. Efforts are, however, made from time to time to avoid these temporary inconvenience to the public.

The New Delhi Municipal Committee have informed that they already have 12 Electricity and General complaint centres with a Central Control Room at Town Hall, Parliament Street, New Delhi to deal with the types of defects high lighted in the Doordarshan programme.

The Public Works Department of Delhi Admn. have informed that they are concerned with major roads, national highways and Master Plan Roads in Delhi. These roads are generally in good condition and continuous efforts are made for their proper maintenance.

#### Assistance to Karnataka to Prevent Sea Erosion

141. SHRI JANARDHANA POOJARY: Will the Minister of IRRIGATION be pleased to state:

(a) whether any proposal has been received from Karnataka Government seeking financial assistance to prevent sea erosion in the State;

(b) if so, the amount of assistance sought and amount sanctioned to the State for the purpose; and

(c) if no amount has been granted, the reasons thereof?

THE MINISTER OF STATE IN THE MINISTRY OF IRRIGATION (SHRI Z. R. ANSARI): (a) and (b). The Government of Karnataka have recently requested that special central assistance of the full cost of Rs. 424.86 lakhs be given for constructing sea-walls as anti sea erosion work in Dakshin Canara District. No special central assistance has however been sanctioned.

(c) The problem of Sea-erosion in Karnataka does not appear to be acute

and beyond the capacity of the State Government to tackle. The Central Water Commission and the Central Water and Power Research Station, Poona have been advised to provide any such technical assistance as the State may desire.

#### रोहिणी आवासीय कालोनी, दिल्ली का विकास

142. श्री सज्जन कुमार : क्या निर्माण और आवास मंत्री यह धनाने की कृपा करेंगे कि :

(क) दिल्ली विकास प्राधिकरण द्वारा विकसित की जा रही "रोहिणी" आवासीय कालोनी के विकास की माँग का स्थिति क्या है और क्या वह पूरी तरह विकसित हो जायगी; और

(ख) इस कालोनी का प्रीमियर विकास करने के लिए सरकार की क्या योजना है ?

संसदीय कार्य तथा निर्माण और आवास मंत्री (श्री श्रीधर नारायण सिंह) (क) और (ख) जैसा कि दिल्ली विकास प्राधिकरण ने बताया है कि रोहिणी आवासीय कालोनी के फेज I के पल निर्माण, जलपूर्ति, नालियाँ, विद्युत् संचरण आदि में सम्बन्धित विकास कार्य पहले ही शुरू कर लिये गये हैं। मड़कों का निर्माण कार्य तथा फ्लार्टों के सीपोंकन करने का कार्य पूरा होने वाला है।

फेज II में जहाँ कि हाल ही में भूमि अजित की गई है, वहाँ विकास कार्य की योजना बनाई जा रही है।

इस योजना के अन्तिम फेज तीन में संबंधित अर्जन की कार्यवाही आरम्भ की जा रही है।

सम्पूर्ण रोहिणी योजना का विकास पाँच साल का अवधि के भीतर किये जाने की आशा है।